

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 37 of 2013 &  
IA No. 55 of 2013**

**Dated : 29<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Energy Ltd. ... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.  
... Respondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain  
Mr. Alok Shankar

Counsel for the Respondent (s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for Govt. of  
Karnataka

**ORDER**

It is submitted that the connected matter being Appeal No. 303 of 2013 is coming up on 20.12.2013 before the Chennai Circuit Bench.

Accordingly, post this matter on **20.12.2013** before the Chennai Circuit Bench.

**(Rakesh Nath)**  
**Technical Member**  
*Ts/js*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**